

SIKKIM



GOVERNMENT

GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

Gangtok

Monday 09th December 2024

No. 516

HIGH COURT OF SIKKIM
GANGTOK

No. 27/HCS

Date: 04.06.2024

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create the following two(02) **Group 'D'** permanent posts in the High Court of Sikkim with immediate effect: -

Sl. No.	Name of post	No. of posts
01.	Group "D" (Office Attendant/Mali/Sweeper/ Chowkidar/ Residential Orderly(Sevak/Cook)(Level 4)	02(two)

By Order,

(Prajwal Khatiwada)
Registrar General